

Total Amount Involved in the Cases Disposed of Under Section 7,9 and 10 of IBC (From 01.01.2017 to 31.07.2024)		
Stage of Disposal	Total No. of Cases	Amount Involved (in Crore)
Settled Before Admission	29,606	11,22,430
Settled After Admission/ Sec 12A	1,479	38,621
Resolution Plan Approved	1,096	4,92,436
Total	32,181	16,53,486*

****(Amount realized under Sec. 43, 45 49 & 66; During Liquidation; section 94 and 95 of IBC, 2016 not included)***

Note:

- 1. As on date the total sanctioned strength of Members including President is 63 out of which only 47 Members including President are in position.***
- 2. All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.***
- 3. Further reconciliation is under progress due to minor discrepancies.***

Sd/-
Deputy Registrar

Sd/-
Joint Registrar

Sd/-
Registrar